

and training expenses for their nominees.

Compensation Scheme for Traffic Accidents in Delhi

- *577. { Shri B. C. Mullick:
Shri Subiman Ghose:
Shri Wadiwa:

Will the Minister of **Transport and Communications** be pleased to refer to the replies given to Starred Questions Nos. 2243 on the 6th May, 1959 and 935 on the 29th August, 1959 and state:

(a) what percentage of traffic accidents cases in Delhi during the last two financial years have since been paid compensation; and

(b) what firm steps Government propose to take to ensure that adequate compensation to all traffic accident victims is paid under this scheme by all offenders concerned?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 7.3 per cent.

(b) The Motor Accidents Claims Tribunals set up under Section 110(1) of the Motor Vehicles Act, 1939, have all the powers and functions of a Civil Court. All cases for compensation arising out of the use of motor vehicles in Delhi are, therefore, decided by the Motor Accidents Claims Tribunal on merits and in accordance with the procedure laid down in the Act and the rules framed thereunder.

Western Yamuna Canal in Delhi

- *578. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Sarju Pandey:

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Starred Question No. 206 on the 7th August, 1959 and state:

(a) whether the project report on the Western Yamuna Canal in Delhi

has since been received in the Central Water and Power Commission for technical scrutiny; and

(b) if so, the action taken thereon?

The Deputy Minister of **Irrigation and Power** (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Chiplima Power House

- *579. { Shri Subodh Hansda:
Shri S. C. Samanta:
Shri R. C. Majhi:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the construction of the Chiplima Power House Project has been completed;

(b) if so, whether it has started generating Power; and

(c) what will be the approximate amount of power that will be generated by this project?

The Deputy Minister of **Irrigation and Power** (Shri Hathi): (a) No, Sir.

(b) Does not arise.

(c) 72,000 KW.

Balari Bar Experiments

- *580. { Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Ram Krishan Gupta:
Shri Sadhan Gupta:
Shri Muhammed Ellas:
Shrimati Renu
Chakravartty.

Will the Minister of **Transport and Communications** be pleased to refer to the reply given to Starred Question No. 634 on the 21st August, 1959 and state:

(a) whether the results of the model experiments of the Balari Bar on the